

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 5th of September, 2024.

NO. HC.VII / 126/ 8982 / 2024 / A ##### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **2 (two) days "National Annual Stakeholders Consultation on Protecting the rights of children living with disability (focus on CiCL and CNCP) and Intersectionality of disabilities"** to be held on **28th and 29th September, 2024** at the **Supreme Court Auditorium, 3rd Floor, C-Block, Administrative Building Complex.**

Sl. No.	Name	Designation & Place of posting
1.	Shri Subhrangsu Dhar	Registrar (Judicial)-cum-Secretary, Juvenile Justice Committee and POCSO Committee, Gauhati High Court.
2.	Shri Ratnadip Bhattacharjee	Member-Secretary, Assam State Legal Services Authority
3.	Shri Victo Sema	Member-Secretary, Nagaland State Legal Services Authority
4.	Smti Gracy L. Bawitlung	Member-Secretary, Mizoram State Legal Services Authority
5.	Shri Yomge Ado	Member-Secretary, Arunachal Pradesh Legal Services Authority

By Order,
Sd/- S.K. Poddar

REGISTRAR GENERAL

Memo No. HC.VII/126 /8983 - 8996/2024/A Dated: 05-09-2024

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) days "National Annual Stakeholders Consultation on Protecting the rights of children living with disability (focus on CiCL and CNCP) and Intersectionality of disabilities" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

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4. The Registrar [Vig./Admin./Judl./Estt. (i/c)], Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

(He is requested to inform the nominated Judicial Officers about this Notification).

7. Ms. Himani Sarad, Secretary, Juvenile Justice Committee, Supreme Court of India.
8. The Member Secretaries, State Legal Services Authority, Assam / Nagaland / Mizoram / Arunachal Pradesh.

[The Member Secretaries have been appointed as the Nodal Officers of their respective States for the aforesaid Consultation and are requested to contact Ms. Himani Sarad, Secretary, Juvenile Justice Committee of Supreme Court of India (Mob. No. 9999313099) for information and coordination regarding collection of invitation card / pass].

9. The Project Manager, Gauhati High Court, Guwahati.

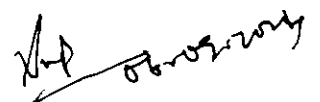
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir, Chairperson, Juvenile Justice Committee, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Chairperson, Juvenile Justice Committee, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati.

13. The Private Secretary to Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]



REGISTRAR GENERAL